

(Appendix-I)

Checklist of Documents for tariff filing for Thermal Stations(Part-I)

1. Approval of the Project from Competent Authority
2. Capital cost approval from the Competent Authority.
3. Equity participation agreements and necessary approval for foreign equity.
4. Stationwise/Corporate audited Balance Sheet and Profit & Loss A/c with all the schedules & annexes from the financial year 1998-99 and onward.
5. A copy of project specific tariff Notification of GOI or PPA with beneficiaries.
6. Summary Sheet (Form No.1)
7. Plant Characteristics (Form No.2)
8. Normative Parameters (Form No.3)
9. Foreign Exchange Rate Statement (Form No.4)
10. Statement of Project cost upto COD (Form No.5)
11. Financial Package upto COD (Form No.6)
12. Statement giving Details of Project Specific Loan (Form No.7)
13. Statement giving details of project financed through a combination of loan packages(Form No.8)
14. Statement of Additional Capitalization after COD (Form No.9)
15. Statement of Financing of Additional Capitalisation(Form No.10)
16. Statement of Depreciation(Form No.11)
17. Statement showing Computation of interest on various loans (Form No.12)
18. Statement of Advance Against Depreciation (AAD) (Form No.13)
19. Statement of Calculation of Average Rate of Interest on Working Capital Loans. (Form No.14)
20. Calculation of Operation and Maintenance Expenses (Form No.15)
21. Details of Operation and Maintenance Expenses (Form No.16)
22. Details/Information to be Submitted in respect of Fuel for Computation of Energy Charges (Form No.17)
23. Any other relevant information (please specify)